

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 8<sup>th</sup> April, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that:

- i) in view of non-availability of Hon'ble The Chief Justice to hold court sitting on 08<sup>th</sup>, 10<sup>th</sup> and 12<sup>th</sup> of April, 2024 as His Lordship is delivering a guest lecture at Queen Mary University of London (QMUL) during the week of April 9<sup>th</sup> to 13<sup>th</sup>, 2024;
- ii) in view of non-availability of Hon'ble The Chief Justice, HMJ A. Bimol Singh and HMJ A. Guneshwar Sharma, to hold court sitting on 15<sup>th</sup> April, 2024 (forenoon) as their Lordships are attending "Conference on Technology" being organised under the auspices of the Supreme Courts of India and Singapore on 13<sup>th</sup> and 14<sup>th</sup> April 2024 in New Delhi,

it is notified as under:

- 1) Regular Division Bench and Special Division Bench matters, if any to be led by Hon'ble The Chief Justice on 08<sup>th</sup>, 10<sup>th</sup> and 12<sup>th</sup> April, 2024 will be listed before another appropriate Bench;
- 2) There will also be single bench sittings of HMJ Golmei Gaiphulshillu Kabui on 8<sup>th</sup> and 10<sup>th</sup> April, 2024;
- 3) HMJ Golmei Gaiphulshillu Kabui will sit singly on 15<sup>th</sup> April, 2024 to take up single bench matters from 10.30 am onwards, and will resume after the rising of regular Division Bench, if single bench matters are not exhausted before sitting of regular Division Bench at 2.15 pm;
- 4) HMJ A. Bimol Singh and HMJ A. Guneshwar Sharma will sit singly on 15<sup>th</sup> April, 2024 from 2.15 pm onwards.

By Order etc.

Sd/-

**(OJESH MUTUM)**  
**REGISTRAR (JUDL)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/ *8075-98*  
Copy to:

Imphal, the 8<sup>th</sup> April, 2024

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*

8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*  
- *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*



**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

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